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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.94/B B/ 2018	For settlement	Sec 9 of IB Code	M/s Vavia Technologies (P) Ltd	S Guru Prasanna,, Smt Priyanka, S Angadi	M/s Kratos Ads (P) Ltd	Shri Samarth Shreedhar (VK Not filed)

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: *M/s. Vavia Technologies Pvt., Ltd.
S. Guru. Prasanna.*

[Signature]
21/8/18

RESPONDENT/s :

ORDER

Heard Shri S.Guru Prasanna, learned counsel for the Petitioner. Post the case on 10.09.2018.

[Signature]

Member (T)

Prema Murray – Steno

[Signature]
Member (J)